

MR. SPEAKER ; Shri Kalpnath Rai.

Notification under Indian Electricity Act

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI) : I beg to lay on the Table a copy of the Indian Electricity (Amendment-I) Rules, 1988 (Hindi and English versions) published in Notification No. G.S.R. 336 in Gazette of India dated the 23rd April, 1988, under sub-section (3) of section 38 of the Indian Electricity Act, 1910. [Placed in library. See No. LT 6400/88]

Notification under Petroleum Act

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M ARUNACHALAM) : I beg to lay on the Table a copy of the Petroleum (Amendment) Rules, 1988 (Hindi and English versions) published in Notification No G.S.R. 362 (E) in Gazette of India dated the 21st March, 1988 under sub-section (4) of section 29 of the Petroleum Act, 1934. [Placed in library. See No.L T-6401/88]

[English]

12.03 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY-GENERAL : Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha :-

- (i) "I am directed to inform the Lok Sabha that the Prevention of Corruption Bill, 1987, which was passed by the Lok Sabha at its sitting held on the 7th May, 1987, has been passed by the Rajya Sabha at its sitting held on the 11th August, 1988, with the following amendments :-

ENACTING FORMULA

1. That at page 1, line 1, for the word "Thirty eighth" the word "Thirty-ninth" be substituted.

CLAUSE 1

2. That at Page 1, line 5, for the figure "1987" the figure "1988" be substituted.

CLAUSE 29

3. That at page 13, line 17, for the figure "1987" the figure "1988" be substituted.

I am, therefore, to return herewith the said Bill in accordance with the provisions of rule 128 of the Rules of Procedure and Conduct of Business in the Rajya Sabha with the request that of the concurrence of the Lok Sabha to the said amendments be communicated to this House."

- (ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that Rajya Sabha, at its sitting held on the 11th August, 1988, agreed without any amendment to the National Waterway (Sadiya-Thubri stretch of the Brahmaputra River) Bill, 1988, which was passed by the Lok Sabha at its sitting held on the 13th May, 1988."

PREVENTION OF CORRUPTION  
BILL

[English]

As returned by Rajya Sabha with amendments.

SECRETARY GENERAL. Sir, I lay